

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

07.02.2019

M.A./260/80/2019 DR H K PRADHAN

O.A./260/312/2018 -V/S-

FOR TIME TO COMPLY ORDER DT. M/O RAILWAYS

12.07.18, ON MEMO

ITEM NO:24

FOR APPLICANTS(S) Adv. : Mr. D.K. Pattnaik

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsel for both the sides.</p> <p>Ld. counsel for the respondents has filed an M.A 80/2019 requesting for further time to comply the order of this Tribunal dated 12.07.2018 by which the order was to be required for four weeks time. It is also submitted that competent authority will pass the order who is the Hon'ble President of India.</p> <p>In view of this M.A. No. 80/2019 is disposed of for allowing three months time, from the date of receipt of copy of this order, to comply the order of this Tribunal.</p> <p>Copy of this order be made available to both the Ld. Counsels by the Registry.</p> <p style="text-align: center;">(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p style="text-align: center;">(GOKUL CHANDRA PATI) MEMBER (A)</p> <p style="text-align: center;">pms</p>